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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

	T.P No.	Purpose	Section	Name of the Partie	es
CP 190/16	TP 195/17	Hear ing	391 / 394 Ensemble Furniture Solutions Pvi		Solutions Pvt. Ltd.
.NO. NAME (IN CAPITAL) & PHONE NUMBER		DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)		SIGNATURE	

Varangth Kermaz 'Stor DL

8811.
SATIP JOHN
SPJ Legry Advocat he poten

Counsel for petitioner is present. Assistant from OL office is also present. He requested time to file report. Smt. Prema Hatti, appearing for ROC and RD requested time to file report on behalf of ROC and RD.

Time granted till 12.04.2017.

MEMBER (T)